

ITEM NO.101

COURT NO.13

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1758/2012

AMAR SINGH

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

WITH

Cr1.A. No. 946/2015 (II-A)

Cr1.A. No. 1757/2012 (II-A)

Cr1.A. No. 1491/2018 (II-A)  
(FOR C/DELAY IN FILING ON IA 57627/2018)

Date : 15-02-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Amit Pawan, AOR

For Respondent(s) Mr. Rahul Kaushik, AOR

Mr. Rajesh Srivastava Adv.  
Mr. Pashupathi Nath Razdan, AOR  
Mirza K.Begg, Adv.  
Mr. Prakhar Srivastav, Adv.  
Ms. Sneha Bairwa, Adv.  
Mr. Divyam, Adv.  
Amandeep Bharadwaj, Adv.

Mr. Arjun Garg, AOR

Ms. Ankita Chaudhary Dy.AG (NP)  
Mr. Gopal Jha, AOR  
Mr. Gautam Singh, Adv.  
Mr. Nishant Verma, Adv.  
Mr. Shreyash Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 22.03.2022.

In the meanwhile, learned counsel for the parties are at liberty to inspect the records of the Trial Court. If it is digitized records, soft copy may be made available to the respective counsel.

(NIRMALA NEGI)  
COURT MASTER (SH)

(BEENA JOLLY)  
COURT MASTER (NSH)